



HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- MA.344/2014

Titled

Oriental Insurance Co. Ltd.

V/s Puran Chand and others.

..... Petitioner(s)/Appellant(s)

..... Respondent(s)

Notice to the respondent (s): -

1. Puran Chand S/o Babu Ram R/o Bahadurpur,
Tehsil & District Pathankot (Pb.)
3. S.Tara Singh / Chand S/o S. Joginder Singh
R/ o Model Town, Gangyal, Jammu
(Owner of Truck No.JK02D/6852).

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 16.12.2022 10.00 A.M. or the next working day if 16.12.2022 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 14th day of November 2022 at Jammu.

Registrar (Judl)
Registrar Judicial
High Court of J&K & Ladakh
Jammu

No.:- 8584

Dated:- 14-11-2022

Copy of the above forwarded to:

1. The Editor State times, Amphalla, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 58 dated 31-10-2022 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.
- ✓ 2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.


Registrar (Judl.)
Registrar Judicial
High Court of J&K
High Court of J&K & Ladakh
JAMMU.
Jammu